

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.03.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 337 of 2021 & I.A. No 802 and 782 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal
2.	Comp. App. (AT) No. 131 of 2021	Bonita Rakesh Dhawan Vs. Rakesh Kumar Dhawan & Ors.	Ashima Mandla	Jatin Kumar-R1 & R2

For Directions

3.	Comp. App. (AT) (Ins) No. 439 of 2021 & I.A. No. 1465 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuwanshi Pulkit Thareja Vyom Raghuvansi Purvati Wali
----	---	---	----------------	--

For Admission (After Notice)

4.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand-RP
5.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4
6.	Comp. App. (AT) (Ins) No. 805 of 2021	Suniel Hiroo Bharwani Vs. Deepak Advertisement & Marketing & Ors.	Surekha Raman	
7.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC

For Hearing

8.	Comp. App. (AT) No. 140 of 2020 (PH)	Surjeet Singh Vs. Usha Rani Jha & Ors.	Abhay K. Das	Ankur S. Kulkarni-R1 Akash Sharma-R2, R3 & R4
9.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Abhishek Anand Abhijeet Sinha Sumit Bindal-R1 Kunal Kanungo Atishay Jain
10.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta Sandhya Iyer-R2 Prastut Dalvi-R4
11.	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	Kumar Anurag Singh Zain A. Khan

02:00 PM**For Hearing**

12.	Comp. App. (AT) (Ins) No. 795 of 2021	Ocean Deity Investment Holdings Ltd, PCC Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha
13.	Comp. App. (AT) (Ins) No. 806 of 2021 & I.A No. 2221 of 2021	Sumit Ranjan Saha Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha Jaskaran Singh Bhatia Akshita Sachdeva- R1
14.	Comp. App. (AT) (Ins) No. 927 of 2021	Ocean Deity Investment Holdings Ltd., PCC Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Tine Abraham	

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar